

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

Pursuant to letter No.2400-2411/DHC/Gaz-IIB/G-9/2026 dated 28.04.2026 of Hon'ble High Court of Delhi, New Delhi, the following Officers of Delhi Judicial Service (Central) are hereby detained for administrative work during the Summer Vacation 2026, for the period and purpose mentioned against their names :-

S.No.	Name of Officer	Detention Period	Work Assigned
1	Sh. Gopal Krishan JSCC-cum-ASJ-cum-GJ	15.06.2026	To monitor the work of Library Branch.
2	Sh. Bharat Aggarwal ACJ-cum-CCJ-cum-ARC	19.06.2026	
3	Ms. Dhanashree Deka SCJ-cum-RC	29.06.2026	
4	Ms. Aayushi Saxena, CJ-03	30.06.2026	
5	Sh. Himanshu Sehloth, CJ-02	15.06.2026	To monitor the work of Record Room (Civil) Central District.
6	Ms. Divya Gupta, ARC-02	19.06.2026	
7	Sh. Gaurav Goyal, ARC-01	27.06.2026	To monitor the work of Record Room (Criminal) Central District.
8	Sh. Umesh Kumar JSCC-cum-ASCJ-cum-GJ-02	29.06.2026	
9	Sh. Raghav Sharma, CJ-07	30.06.2026	To monitor the work of Record Room (Sessions) Central District.
10	Sh. Sunil Khatri, CJ-06	16.06.2026	To monitor the work of General Branch, Central District.
11	Ms. Sana Khan, CJ-05	18.06.2026	
12	Sh. Devanshu Sajlan CCJ-cum-ARC	22.06.2026	
13	Sh. Milan Goel, CJ-08	30.06.2026	
14	Ms. Hala Quamar, CJ-01	15.06.2026	To monitor the work of Accounts Branch, Central District.
15	Sh. Akshay Prakash, CJ-04	30.06.2026	

Note:- This is to state that, pursuant to the letter of the Hon'ble High Court of Delhi, Officers of the DJS who are posted on Civil Side, are required to perform duty for a minimum of 01 day during the Summer Vacation, 2026. Hence no compensatory leave shall be granted to any officer of the DJS against the duty performed for a minimum period of 01 day accordingly.



(ANJU BAJAJ CHANDNA) ✽
Principal District & Sessions Judge (HQs)
Delhi

36351-386

No. _____/S.V/DJS/Gaz/2026

Dated: 05 JUN 2026

Sub:-Deputation of Officers of Delhi Judicial Service posted on civil side during the vacation period from 15.06.2026 to 30.06.2026.

Copy forwarded for information & necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi New Delhi.
2. The Principal District & Sessions Judge (West) Tis Hazari Courts, Delhi.
3. The Senior Civil Judge-cum-RC, Central, Tis Hazari Courts, Delhi.
4. The Officers concerned.
5. The AO(J)/Branch In-Charge, General Branch, Accounts Branch, Library, Record Room (Civil, Criminal & Sessions) , Central, Tis Hazari Courts, Delhi.
6. Care Taking Branch, ACJ Office, Central, Tis Hazari Courts, Delhi.
7. The DDO, Accounts Branch, Central, Tis Hazari Courts, Delhi.
8. The AO(J)/Branch Incharge, Pool Cars, Tis Hazari Courts, Delhi.
9. The PS to undersigned.
10. The Website committee (English/Hindi), Tis Hazari Courts, Delhi.
11. The R&I Branch (Central) for uploading on LAYERS.



Principal District & Sessions Judge (HQs)
Delhi